

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1917
ANSWERED ON:08.03.2011
CRIME AGAINST FOREIGNERS
Balram Shri P.;Banerjee Shri Ambica

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a number of cases of crime against foreigners including foreign women have been reported in the country including in the National Capital Territory (NCT) of Delhi;
- (b) if so, the number of such cases reported during each of the last three years and the current year, crime-wise including sexual abuse and molestation, State-wise including NCT of Delhi;
- (c) the number of accused arrested and the action taken against them during the said period, State-wise, including NCT of Delhi;
- (d) the number of cases solved/unsolved alongwith the steps taken to solve all the pending cases; and
- (e) the steps taken by the Government to curb such incidents and provide security to foreign tourists in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a) to (d) : Neither the Ministry of Tourism nor the National Crime Records Bureau (NCRB), which compiles data in respect of various crimes, maintain data on crime against foreign tourists.

(e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. However, Ministry of Tourism has advised all the State Governments/Union Territory Administrations to deploy Tourist Police in the States/Union Territories. It has also adopted the code of Conduct for `Safe & Honourable Tourism` which is a set of guidelines to be voluntarily adopted by the stake holders, primarily to encourage tourism activities to be undertaken with respect for basic rights like dignity, safety, and freedom from exploitation of both tourists and local residents, in particular, women and children. A pledge to adhere by the tenets of `Safe and Honourable Tourism` was formally signed by the stake holders on 27-09-2010. State Governments /Union Territory Administrations have been advised to take forward this initiative with active involvement of official machinery as well as private sector and requesting them that awareness generation programmes be organized.